

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.20135/2022

(Arising out of impugned final judgment and order dated 30-05-2022 in CRLA No.3404/2012 passed by the High Court of Judicature at Allahabad)

LAXMI NARAIN PANDEY & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(With IA No.160311/2022 - EXEMPTION FROM SURRENDERING)

Date : 21-11-2022 This matter was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Umesh Dubey, Adv. (Mentioned by)
Mr. Manoj K. Mishra, AOR

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 Liberty is granted to move the Chamber Judge.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar